

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

ON THE 18th OF MARCH, 2024

MISC. PETITION No. 4817 of 2022

BETWEEN:-

1. **KIRCHAN SAUR S/O SHRI DIBIYASAUR, AGED ABOUT 76 YEARS, R/O VILLAGE TAHKHA TEHSIL AND DISTRICT TIKAMGARH (MADHYA PRADESH)**
2. **HALKE S/O DIBIYASAUR, AGED ABOUT 73 YEARS, VILLAGE TAKHA TEHSIL AND DISTRICT TIKAMGARH (MADHYA PRADESH)**
3. **FULLU S/O DIBIYASAUR (DEAD) THROUGH LRS JUGAL @ JAGGU S/O LATE SHRI FULLU, AGED ABOUT 36 YEARS, OCCUPATION: LABOUR VILLAGE TAKHA TEHSIL AND DISTRICT TIKAMGARH (MADHYA PRADESH)**
4. **MOHAN S/O LATE SHRI FULLU, AGED ABOUT 34 YEARS, OCCUPATION: LABOUR VILLAGE TAKHA TEHSIL AND DISTRICT TIKAMGARH (MADHYA PRADESH)**

.....PETITIONER

(PETITIONER No.1 KIRCHAN SAUR, PETITIONER No. 2 HALKE, PETITIONER No.3 (A) JUGAL @ JAGGU AND 3(B) MOHAN IN PERSON WITH SHRI SIDDHARTH PATEL - ADVOCATE).

AND

1. **PANCHU YADAV S/O SHRI RANDHIR YADAV R/O VILLAGE ANNANTPURA TEHSIL AND DISTRICT TIKAMGARH (MADHYA PRADESH)**
2. **KUNDESHWAR PROPERTIES PRIVATE LTD. THROUGH THE (A)RAJARAM RAI (B) RAMGOPAL RAI S/O SHRI MANIRAM RAI WARD NO.22 BHATNAGAR COLONY TIKAMGARH DISTRICT TIKAMGARH (MADHYA PRADESH)**

.....RESPONDENTS

This petition coming on for admission this day, the court passed the following:

ORDER

Petitioner No.1 Kirchan Saur, petitioner No.2 Halke, petitioner No.3(a) Jugal @ Jaggi and 3(b) Mohan appears in person, prays for withdrawal of this petition.

Accordingly, this petition is dismissed as withdrawn.

**(VIVEK AGARWAL)
JUDGE**

AR

